

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/60/ (IB)/2017

NAME OF THE PETITIONER(S)

: VIPUL MEHTA

NAME OF THE RESPONDENT(S)

: ROYAL SPLENDOUR DEVELOPERS PVT LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. H. VISUESWARAN.

Counsel For perstrong 99404 35133

## ORDER

Shri H Visveswaran, counsel for petitioner presented and filed affidavit stating that the notice sent to respondent returned unserved with an endorsement 'left'. He is directed to issue fresh notice to the respondent and file proof of sending and effecting service by way of an affidavit by the next date of hearing. The Registry is also directed to send notice to the respondent. Counsel for petitioner is also directed to file affidavit and bank statement u/s 9(3)(b) & (c) of I&B Code, 2016. The matter is posted for hearing submissions by both the sides. Put up on 24.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)